Sr. No. 697 Through video Conference

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

OWP No. 1677/2017

Rayees Ahmad Najar and others

.... Petitioner/Applicant(s)

Through:- Mr. G. Q. Bhat, Advocate (through video conference)

V/s

Union of India and others

.....Respondent/Non-applicant(s)

Through:- Mr. T. M. Shamsi, ASGI for R-1, 5. (through video conference) None for the other respondents.

Coram : HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE ORDER

Mr. T. M. Shamsi, learned ASGI seeks and is granted four weeks' time to file counter on behalf of respondent Nos. 1 & 5. He submits that Mr. N. H. Shah, learned Sr. AAG is representing respondent Nos. 2, 3, 4, 6 and 7, who is not present today.

Learned counsel for the petitioners shall provide a copy of this petition to the counsel for the respondents during the course of this week. Mr. N. H. Shah, learned Sr. AAG, shall also file counter by the next date of hearing.

List on 30.07.2020.

Registry to send a copy of this order to Mr. N. H. Shah, learned Sr. AAG

(Sindhu Sharma) Judge

SRINAGAR 17.06.2020 SUNIL-II